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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For hearing IA 84/19	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril AmarchandM angaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

ADVOCATE FOR PETITIONER/s:

SIDDHARTH TIWARY

FOR PETITIONER

Siddharth Tiwary

FOR CYRIL AMARCHAND MANUJALDAS

8017820879

ADVOCATE FOR RESPONDENT/s:

For
B C THIRUVENKADAM
MANIK BT

Lotus Shopping
Centres

Manik

Milind Dange,
Advocate

- Resolution Professional

944959285

ORDER

Heard Shri Siddharth Tiwary, learned Counsel for the Petitioner and Shri Manik B.T., learned Counsel for the Respondent and Shri Milind Dange, learned Counsel for the Resolution Professional.

Post the case on 11.04.2019.

Member (T)

Member (J)

Krishna

Verified

Court Officer